

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No.2
TA (IBC)-05(PB)/2023

IN THE MATTER OF:

Bank of Maharashtra

.... Petitioner/Applicant

v.

Sunita Bansal

.... Respondent

Order Under Rule 16(d) NCLT , 2016

Order delivered on 05.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Raman Tomar, Adv.

For the Respondent : None appeared

ORDER

Ld. Counsel Ms. Raman Tomar appeared through VC on behalf of the Applicant.

None appeared on behalf of the Respondent(s).

At request, list the matter for a physical hearing **on 19.07.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT